

F.No. 01/91/180/ 102 /AM11/PC- 3/EFGC(PRC)
Government of India
Ministry of Commerce & Industry
Office of the Directorate General of Foreign Trade
(EFGC/ PRC Div)

Dated 7th September , 2010

CORRIGENDUM

Subject:- Correction/amendment in PRC Meeting No. 03/11 held on 29.07.2010 under the Chairmanship of D.G.F.T.

The undersigned is directed to refer to Minutes of the PRC Meeting No. 03/11 held on 29.07.2010, under the Chairmanship of Shri R.S. Gujral, Director General of Foreign Trade and to intimate that while recording the minutes for Case at S.No. 29 of M/s. Yash Raj Films Pvt. Ltd. Mumbai, an error was erupted inadvertently and the same may be read as under:-

From	To																		
Subject: Request for extension in validity of following SFIS Scrips: <table><tr><th>Scrip No.</th><th>Date</th><th>Expiry date</th></tr><tr><td>0310466056</td><td>30.5.2008</td><td>30.5.2010</td></tr><tr><td>0310466057</td><td>25.3.2008</td><td>25.3.2010</td></tr></table> The Committee discussed the matter at length and the following decision was taken: The Committee considered the fact that there is an economic slowdown and accordingly decided to take a lenient view to revalidate the SFIS scrip No. 0310466056 dated 30.5.2008 and No. 0310466057 dated 25.3.2008 for six months from the date of endorsement on the SFIS scrips with a deduction of 5% of balance unutilized value of the duty credit scrips. However, the applicant to approach RA immediately within the next 15 days of communication of PRC decision and RA shall endorse the revalidation of SFIS Scrips No. 0310466056 dated 30.5.2008 and No. 0310466057 dated 25.3.2008 within a maximum of 7 days thereafter.	Scrip No.	Date	Expiry date	0310466056	30.5.2008	30.5.2010	0310466057	25.3.2008	25.3.2010	Subject: Request for extension in validity of following SFIS Scrips: <table><tr><th>Scrip No.</th><th>Date</th><th>Expiry date</th></tr><tr><td>0310472506</td><td>30.5.2008</td><td>30.5.2010</td></tr><tr><td>0310466057</td><td>25.3.2008</td><td>25.3.2010</td></tr></table> The Committee discussed the matter at length and the following decision was taken: The Committee considered the fact that there is an economic slowdown and accordingly decided to take a lenient view to revalidate the SFIS scrip No. 0310472506 dated 30.5.2008 and No. 0310466057 dated 25.3.2008 for six months from the date of endorsement on the SFIS scrips with a deduction of 5% of balance unutilized value of the duty credit scrips. However, the applicant to approach RA immediately within the next 15 days of communication of PRC decision and RA shall endorse the revalidation of SFIS Scrips No. 0310472506 dated 30.5.2008 and No. 0310466057 dated 25.3.2008 within a maximum of 7 days thereafter.	Scrip No.	Date	Expiry date	0310472506	30.5.2008	30.5.2010	0310466057	25.3.2008	25.3.2010
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0310466056	30.5.2008	30.5.2010																	
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0310472506	30.5.2008	30.5.2010																	
0310466057	25.3.2008	25.3.2010																	

This issues with the approval of D.G.

(S.S. Sah)

Dy. Director General of Foreign Trade
For Director General of Foreign Trade

To
All concerned